GOVERNMENTOF INDIA MINISTRYOF FINANCE DEPARTMENTOF FINANCIAL SERVICES LOK SABHA UNSTARREDQUESTION NO. 2512 TO BE ANSWEREDON THE 9TH MARCH2018/ PHALGUNA18, 1939 (SAKA) Performance Review of Heads of the PSBs

2512. SHRI ASHOK SHANKARRA@HAVAN: SHRI SUDHEER GUPTA: SHRI NARANBHAIKACHHADIYA: SHRI T. RADHAKRISHNAN: SHRI S.R. VIJAYAKUMAR:

KUNWARHARIBANSHSINGH: SHRIGAJANANKIRTIKAR: SHRIA. ANWHARRAAJHAA: SHRIBIDYUT BARANMAHATO:

Willthe Ministerof FINANCEbe pleased to state:

(a) whether the Government has decided to initiate a performance review of heads of the Public Sector Banks (PSBs);

(b) if so, the details thereof along with the aims and objectives thereto;

(c) whether the Reserve Bank of India has also put 12 PSBs under watch in view of lagging on certain performance parameters;

(d) if so, the details of these banks along with the details of the parameters fixed by the Government for PSBs; and

(e) whether the Government has given instruction to banks to behave politely while dealing with customers and if so, the details thereof along with the further steps taken/being taken by the Government boost the performance of PSBs?

ANSWER

The Ministerof State in the Ministryof Finance (SHRISHIV PRATAPSHUKLA)

(a) and (b): Governmenthas recentlyannounceda PSB Reforms Agenda for responsive and responsible banking, which encapsulates a synergistic approach for ensuring prudential and clean lending, better customerservice, enhanced credit availability focus on Micro, Small and Medium Enterprises (MSMEs), and better governance. Governmenthas asked Public Sector Banks (PSBs) to assign the Reforms Agenda theme-wise to their Whole-Time Directors for monitoring and evaluate their performance in implementing the assigned Reforms Agenda.

(c) and (d): Reserve Bank of India (RBI) has issued a Prompt CorrectiveAction (PCA) frameworkto maintainsound financial health of banks. It facilitates banks in breach of risk thresholds for identified areas of monitoring,*viz*, capital, asset quality and profitability to take corrective measures in a timely manner, in order to restore their financial health. Thus, it is intended to encourage banks to eschew certain riskier activities and focus on conserving capital to strengthen them. The framework is not intended to constrainnormal operations of the banks for the general public. RBI has placed eleven PSBs, *viz*, Dena Bank, CentralBank of India, Bank of Maharashtra,UCOBank, IDBI Bank, OrientalBank of Commerce,Indian Overseas Bank, CorporationBank, Bank of India, AllahabadBank and UnitedBank of India, under thePCA framework.

(e): Governmenthas recentlyannounceda PSB Reforms Agenda for responsive and responsible banking, with a view to ensure, *inter alia*, better customer service. Under the Reforms Agenda, PSBs have committed to Easy Access and Service Excellence (EASE) for customer comfort, through a range of measures, including courteous staff, pleasing ambience, customer amenities, digital banking, etc. The Reforms Agenda includes other measures for prudential clean lending, enhanced credit availability, focus on MSMEs, and bettergovernance.
